

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 23.05.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1731 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	K.K. Kohli & Ors. Vs. Trustworthy Gems & Jewellers Pvt. Ltd.	T. Rajat Krishna
2.	I.A. No. 1732 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Radha Kohli & Ors. Vs. Logical Jewellers Pvt. Ltd.	T. Rajat Krishna

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/-

Deputy Registrar